					nere for previous Lis					
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	86	253207563	4	8108495	0.02	17766428	227332640	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	13	35001948999	13	34293455572	99.98	319079432	389413994	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	NA
7	Operational creditors (Government Dues)	1	156993163	0	0	0.00	156993163	0	0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	112015000	0	0	0.00	0	112015000	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	23	0	23	23	0.00	0	0	0	<u>Annexure 9</u>
Total		125	35524164725	40	34301564090	100.00	493839023	728761634	0	